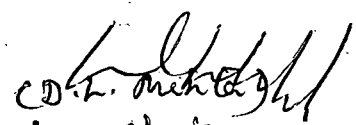


**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

OA/TA/MP. No. 393 /1993 (in OA. 252/93,)
 Madan Singh Versus U.O. 2, & 5.

Date of Order	Orders
	This is an M.P. (in OA No. 252/93) for amendment in the OA. On sending it has been found in order. SO. (T) 22/7
22.7.93	Mr. D. K. Swarni - Counsel for the applicant Register & Put up in Court for admission on 29/7/93 alongwith OA 252/93 Sd/- C.A.T.
29.7.93	Mr. Himat Singh - Counsel for petitioner The M.P. for amendment of the OA is allowed. The M.P. stands disposed of.  (C.P. P. Srivastava) Member (A)  D.K. Mishra Vice Chairman
	Copy sent to the app. & sub. No 3 on vide 550865909 25.8.93

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